NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P. No. 101(ND)16

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY:

Sonai Kumar Punn V/s. M/s. Planit Travglbal

Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s):

None

For the Respondent (s): None

ORDER

Renotify this case to 10th November, 2017.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)